

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

IA 177 of 2020 in TP 33 of 2019 [CP(IB) 67 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2021**

Name of the Company:

Rajesh Jhunjhunwala Liquidator of
Siddharth Tubes Ltd
V/s
Nainesh Sanghvi & Ors

Section 35 r.w 34 & 19 IBC,2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)


Mr. Arjun Sheth, advocate, appeared on behalf of the Applicant.

Ms. Soumya Sharma, advocate, appeared on behalf of the Respondent.

Respondent/Suspended Management is directed to produce all those documents, as per the lists provided by the RP before this Adjudicating Authority.

List the matter on 01.04.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 26th day of March, 2021


MANORAMA KUMARI
MEMBER JUDICIAL